

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/00513/2018

Date of Decision : July 25, 2019.

Coram: Dr. Bhagwan Sahai, Member (Administrative)
Ravinder Kaur, Member (Judicial).

Pravin Shamrao Mahekar,
Working as Assistant Foreman (AWS)
in the office of the
General Manager,
Naval Armament Depot, Karanja,
Taluka Uran, district Raigad,
Pin: 400 704 and residing at
Room No.9, 3rd Floor, D-Wing,
Sonu Apartment, Kamtha,
Uran, District Raigad. .. Applicant.

(None)

Versus

1. Union of India, through the Secretary, Ministry of Defence, Government of India, South Block, New Delhi - 110 011.
2. The Chief of Naval Staff, Naval Headquarters, Sena Bhavan, New Delhi - 110 011.
3. The Director of Civilian Personnel, Directorate of Civilian Personnel (Navy), Integrated Headquarters, Ministry of Defence, D-II Wing, Sena Bhavan, New Delhi - 110 001.
4. The Director Gereral of Naval Armament, Directorate General of Naval Armament, Integrated Headquarters, Ministry of Defence (Navy), R.K. Puram, Sector 1, New Delhi - 110 066.

5. The Flag Officer,
Commanding in Chief,
Headquarters, Western
Naval Command, INS Angre,
Shahid Bhagat Singh Road,
Mumbai - 400 023.
6. The Chief General Manager,
Naval Armament Depot,
Gun Gate, Naval Dockyard,
Mumbai - 400 023.
7. The General Manager,
Naval Armament Depot,
Karanja, Taluka Uran,
District Raigad,
Pin : 400 704.

(By Advocate Shri Niranjan Kulkarni, proxy counsel for Shri A.A. Garge)

ORDER (ORAL)

Per: Ravinder Kaur, MEMBER (J)

Neither the applicant nor learned counsel for the applicant is present despite second call.

2. The Original Application is dismissed in default. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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